# GOVERNMENT OF INDIA MINISTRY OF CULTURE

### LOK SABHA UNSTARRED QUESTION NO.163

ANSWERED ON 21.07.2025

### RENOVATION OF KUNDRANDAR TEMPLE, TAMIL NADU

#### 163. SHRI DURAI VAIKO:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Kundrandar Temple located in Pudukkottai district, Tamil Nadu is under the protection and control of the Archaeological Survey of India (ASI) and if so, the details thereof;
- (b) whether it is true that conservation and maintenance works at the temple have been halted or remained unattended for over 25 years;
- (c) if so, the details thereof and if not, the reasons for the prolonged inaction and neglect in carrying out the structural conservation and restoration of historically significant site;
- (d) whether the Government has any plans to resume and complete the restoration and maintenance works at the said site at the earliest;
- (e) if so, the details thereof including the timeline and budget allocation; and
- (f) whether the Government is contemplating to periodic monitoring and proper upkeep of heritage structures like Kundrandar Temple under ASI's control in the Tamil Nadu State and if so, the details thereof

#### **ANSWER**

## THE MINISTER OF CULTURE AND TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) The Rock-Cut Siva Temple, Car Mantapan with wheels in the front part of the Plinth, locality Kunnandarkovil, district Pudukkottai, Tamil Nadu is a monument of national importance under the care and maintenance of Archaeological Survey of India (ASI).
- (b) Regular maintenance and conservation works are taken up periodically based on
- & the requirement priority and resources available considering provisions of the
- (c) Ancient Monuments and Archaeological Sites and Remains Act 1958, and also conservation policy.
- (d) Maintenance and conservation of the monument are regular process of work.
- & Accordingly an Annual Conservation Plan (ACP) for the said monument is made for
- (e) an amount of Rs.12,00,000/ for the current financial year.
- (f) The 412 protected monuments and protected areas under the jurisdiction of the ASI in the State of Tamil Nadu, including the said temple are being regularly maintained and conserved. The officers of ASI conduct periodic inspections to monitor the status of conservation, maintenance, and any necessary repair works of these protected monuments and areas. These efforts ensure the proper upkeep and protection of heritage structures within the State.

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